



കേരള ഗസറ്റ് KERALA GAZETTE

അസാധാരണം
EXTRAORDINARY

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 10 Vol. X	തിരുവനന്തപുരം, തിങ്കൾ Thiruvananthapuram, Monday	2021 മേയ് 03 03rd May 2021 1196 മേടം 20 20th Medam 1196 1943 വൈശാഖം 13 13th Vaisakha 1943	നമ്പർ No. } 1535
---------------------	---	--	---------------------

GOVERNMENT OF KERALA
GENERAL ADMINISTRATION (POLITICAL) DEPARTMENT
NOTIFICATION

No. Pol. 5/43(1)/2021-GAD. *3rd May, 2021*
Dated, Thiruvananthapuram, 20th Medam, 1196
13th Vaisakha, 1943.

S. R. O. No. 382/2021

In exercise of the powers conferred upon me by sub-clause (b) of clause (2) of Article 174 of the Constitution of India, I, Arif Mohammed Khan, Governor of Kerala, hereby dissolve the Fourteenth Kerala Legislative Assembly with effect from today, the 3rd day of May, 2021.

ARIF MOHAMMED KHAN,
Governor.

